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C.A.No. 2643-2644 OF 2000

ITEM No.1A

Court No. 5

SECTION IIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal Nos. 2643-2644 of 2000

Sree Balaji Rice Mill, Bellary

Appellant (s)

VERSUS

State of Karnataka

Respondent (s)

[HEARD BY HON'BLE S.N.VARIAVA, AR.LAKSHMANAN AND S.H.KAPADIA, JJ.]

Date : 31/03/2005 These appeals were called on for pronouncement of judgment today.

CORAM :

HON'BLE MR. JUSTICE S.N.VARIAVA

HON'BLE DR. JUSTICE AR. LAKSHMANAN

HON'BLE MR. JUSTICE S.H. KAPADIA

RECORD OF PROCEEDINGS

Hon'ble Dr. Justice AR. Lakshmanan pronounced the judgment of the Court.
Reportable

Anita

(Jasbir Singh)

Court Master

(Signed judgment is placed on the file.)